

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II,  
MUMBAI

C.P. (IB)-555/(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)  
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **24.07.2018**

NAME OF THE PARTIES: Nina Waterproofing Systems Pvt. Ltd.

**v/s.**

S K M Rea Infra Ltd.

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

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**Order**

11. C.P. (IB)-555/(MB/2018)

The counsel for the respondent present. The counsel for the respondent represents that the counsel for the petitioner is not well. Hence seeks adjournment. At request, list this matter on 09.08.2018

Sd/-

V. NALLASENAPATHY  
Member (Technical)

/PS/

Sd/-

BHASKARA PANTULA MOHAN  
Member (Judicial)